

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 5th June, 2025

No.HC.XXXVII-36/2025/179/R.Cell ##### In continuation of the this Registry's earlier notification No **HC.XXXVII-36/2025/163/R.Cell** dated 26.05.2025, the Interview/Viva-Voce in connection with promotion to the posts of Judicial Assistant from amongst the graduate Grade-IV and Non Ministerial Class IIIC staff in the Principal Seat and Law Research Institute of the Gauhati High Court scheduled to be held on **05.06.2025 (Thursday)** has been postponed and re-scheduled as follows due to unavoidable circumstances:

Re-scheduled date and Reporting Time
06.06.2025 (Friday) 11.00 am

All other terms and conditions will remain same as mentioned in the notification dated 26.05.2025.

By Order


Registrar (Administration)-cum-
In-Charge, Centralized Recruitment,
Gauhati High Court, Guwahati.

Memo No. HC.XXXVII-36/2025/179A/R.Cell

Dated 05.06.2025

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.

3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), (_____), Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption **"Notification dated 05.06.2025 regarding postponement and re-scheduling of the interview in connection with promotion to the posts of Judicial Assistant (LDE) for the Principal Seat of the Gauhati High Court"** with scroll in the home page.
9. P.S. to Hon'ble Mr. Justice / Mrs. Justice _____, Gauhati High Court, Guwahati, for his/her Lordship's kind information.
10. CA to the Registrar General/Registrar (Administration), Gauhati High Court, Guwahati.
11. The Gauhati High Court Notice Board.
12. The Order File.

10/6/25
Registrar (Administration)-cum-
In-Charge, Centralized Recruitment,
Gauhati High Court, Guwahati